(c) if so, the reasons for re-employing the retired persons and how long they are to remain in service ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (DE-PARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) to (c) The Sangeet Natak Akademi has appointed one Audit Officer for one year w.e.f. 31-10-1992 and the Director, Kathak Kendra for six months w.e.f. 1-4-1993, both on re-employment basis. The appointments are made in accordance with the service bye-laws of the Akademi, and do not violate any Governinstructions thereon. ment These appointments do not also adversely affect the promotional prospects of the staff of the Akademi.

## Tournaments/Events funded by Government

1351. DR. YELAMANCHILI SIVAJI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the number of tournaments/events funded by Government during the last one year and what are the details of amount sanctioned, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (DE-PARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF THE MINISTER OF MINISTRY OF STATE IN THE PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : During the year 1992-93, Department of Youth Affairs & Sports sanctioned grant-in-aid totalling Rs. 4,72,31,453 towards organisational/participation costs in respect of 178 tournaments/ championships held in India and abroad. This financial assistance was made available to the concerned National Sports Federations. Grantin-aid is not released State-wise.

## सीनियर सैकेण्डरी माडल कम्पोजिट स्कूल दिल्ली के शिक्षकों का येतन

1352. श्री राम नरेश यादव ः वया मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सीनियर सैके-डरी माडल कम्पोजिट स्कूल, दिल्ली के शिक्षकों को समय पर वेतन नहीं दिया जाता है जैसाकि 22 अप्रैल, 1993 के ''जनसत्ता'' में प्रकाशित हुआ है;

(ख) क्या यह भी सच है कि मासिक वेतन का संवितरण प्रत्येक माह की 15 से 20 तारीख तक भी नहीं किया जाता है; और

(ग) यदि हां, तो सरकार ने समय पर वेतन का संवितरण करने के लिए क्या अनुदेश जारी किए हैं ?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग और संस्कृति विभाग) में उप मंत्री (कुमारी शैलजा) : (क) से (ग) जी, नहीं। दिल्ली प्रशासन ने सूचित किया है कि जनके अनुदेशों के अनुसार वेतन का भुगतान महीने के अन्तिम दिन में करना होता है और सभी संबंधित आहरण और संवितरण अधिकारियों द्वारा सामान्धत: इसका पालन किया जा रहा है। तथापि, मार्ज, 1993 मास के लिए वेतन का भुगतान 19-26 अप्रैल, 1993 को ही किया जा सका क्योंकि चालू वित्तीय वर्ष में पदों को जारी रखने के लिए संस्वीकृति देर से प्राप्त हई थी।

## गुजरात में मुक्त विख्वविद्यालय

1353 श्री राम सिंह राठवाः क्या मानव संसाधन विकास मंत्री यह बताने की कपा करेंगे कि :